


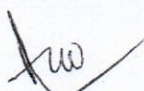
F.No.A-12018/01/2015-Ad.IIA  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise & Customs

Room No. 47B, North Block,  
New Delhi the 23<sup>rd</sup> March, 2016.

**OFFICE MEMORANDUM**

In terms of DoP&T's OM No. AB-14017/61/2008-Estt.(RR) dated 13.10.2015, the proposal for amendment in the Ministry of Finance, Customs Marine Organisation, Customs and Central Excise Department (Group 'B' Posts) Recruitment Rules, 2004 (*Notification dated 25<sup>th</sup> February, 2004; G.S. R. 142(E); published in the Gazette of India. Part-II – Section 3 – sub-section (i) No. 97 dated 26<sup>th</sup> February, 2004*) in respect of the posts of (i) Engineer (Hull); (ii) Engineer (Electrical); (iii) Engineer (Marine); and (iv) Skipper are uploaded on the website of this Department for comments from stakeholders.

2. Comments, if any, may be addressed to the undersigned. The last date for receipt of comments is 25<sup>th</sup> April, 2016. Comments received after the due date will not be entertained.

  
  
(S.A. Ansari)  
Under Secretary to the Government of India  
Tele fax No. 011-23095528

- (i) Directorate of Logistics, Customs & Central Excise, 4<sup>th</sup> Floor, 'A' Wing, Lok Nayak Bhawan, Khan Market, New Delhi – 110011 with the request to give wide publicity.
- (ii) Directorate General of Human Resource Development, 409, Deep Shikha, Rajendra Place, New Delhi – 110008.
- (iii) Web Manager for uploading on the website of the Department.

Issued  
29/3/16